CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.NO. 519/97

Friday, this the 24th day of October, 1997

CORAM:

HON BLE MR A V HARIDASAN, VICE CHAIRMAN

HON BLE MR S K GHOSAL, ADMINISTRATIVE MEMBER

A Punnoose Lower Division Clerk Naval Base (PO) Kochi - 4

Applicant

By Advocate Mr NN Sugunapalana.

Vs

- 1. The Flag Officer
 Commanding-in-Chief
 Southern Naval Command
 Kochi 4
- 2. Assistant Controller of Defence
 Accounts (Navy)
 Kochi 4
- 3. Union of India, represented by its Secretary, Ministry of Defence New Delhi
- 4. The Controller of Materials
 Naval Store Depot
 Kochi 4
- 5. Controller of Defence Accounts (Navy)
 Bombay 39 Respondents

By Advocate Mr Tom Ibrahim Khan, SCGSC.

The application having been heard on 24.10.1997, the Tribunal on the same day delivered the following:

ORDER

HON BLE MR A V HARIDASAN, VICE CHAIRMAN

In view of the order in MA 1144/97, the OA having become infructuous is closed. No costs.

Dated, the 24th October, 1997

SK GHOSAL ADMINISTRATIVE MEMBER AV HARADASAN VICE CHAIRMAN